

Title: Reported irregularities in the disinvestment of Juhu Beach Centaur Hotel, Mumbai (Maharashtra).

SHRI BASU DEB ACHARIA (BANKURA): Sir, the disinvestment of Juhu Beach Centaur Hotel to Shri Ajit Kelkar, proprietor of Tulip Hospitality Services Ltd. was a highly questionable sell out. Every stage of the disinvestment was dubious. It was sold at a throwaway price. Sir, the market price of this hotel today is Rs.350 crore and this was sold out to Shri Kelkar, who was a member of the Air India Board as well as a member of the sub-Committee which was constituted to disinvest the Hotel Corporation of India. That person was given this hotel at a throw away price. Moreover, he was the only bidder. He was to deposit the amount by 31st December but that was extended. You would be surprised to know that he had no funds ...*(Interruptions)*

MR. SPEAKER: I am only concerned with running the House. I forgot to set it right.

...*(Interruptions)*

SHRI BASU DEB ACHARIA : This is very important. How had the Minister of Disinvestment held the meeting with these persons – Shri Kelkar along with the bankers?...*(Interruptions)*

MR. SPEAKER: Why are you disturbing him?

...*(Interruptions)*

SHRI BASU DEB ACHARIA : Money was arranged from the bankers. How was the Minister of Disinvestment present in the meeting when the meeting was held with the bankers to provide loan to Shri Kelkar. This is a fraudulent disinvestment of the Centeur Juhu Beach Hotel....*(Interruptions)*

I, therefore, demand an inquiry by a JPC. So, a JPC should be constituted to inquire into such a fraudulent disinvestment of the Centeur Juhu Beach Hotel. ...*(Interruptions)* We want a categorical reply. ...*(Interruptions)* This is the most irregular disinvestment....*(Interruptions)*

श्री रघुनाथ झा (बेतिया) : हम इनका समर्थन करते हैं। इसकी जांच होनी चाहिए। â€! (व्यवधान)

MR. SPEAKER: They are not in a position to reply to this.

...*(Interruptions)*

SHRI BASU DEB ACHARIA : Sir, all the agreements were being violated by the Tulip Hospitality Services Limited. We want a response from the Government. We would like to know whether the Government will constitute an inquiry in this matter. This is important....*(Interruptions)*

MR. SPEAKER: If all of you speak together, nothing is being recorded. Shri Basu Deb Acharia, I am requesting you to be brief. Please conclude it because only 15 minutes are left.

SHRI BASU DEB ACHARIA : How was the Disinvestment Minister present in the meeting? We want a response from the Government. The hon. Home Minister is here....*(Interruptions)*

MR. SPEAKER: You have finished it. You have asked for an inquiry. It is very well. The Government will decide about it.

...*(Interruptions)*

MR. SPEAKER: Now, Shri Shailendra Kumar to speak. Nothing else will be recorded.

*(Interruptions)**

MR. SPEAKER: He is referring to a former matter. Shri Acharia, please cooperate with me. You have made your statement. You have made your remarks. But you cannot get a reply now.

...*(Interruptions)*